

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 20th February, 1982

NOTIFICATION  
INCOME TAX

No. 4483 (F.No. 203/9/82-ITA.II): In continuation of this Department's notification No. 4187 (F.No. 203/294/1980 dated 20-8-1981) it is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(ii) of the Income-tax Rules, 1962 under the category of "Scientific research association" in the field of Medical Research subject to the following conditions:-

- i) That the Association will maintain a separate account of the sums received by it for medical research.
- ii) That the Association will furnish annual return of its scientific research activities to the Council by 31st May each year at the latest in such form as may be laid down and intimated to them for this purpose.
- iii) That the Association will furnish a copy of the annual audited statement of accounts to the Council by 31st May, each year and in addition send a copy of it to the concerned Income-tax Commissioner.

INSTITUTION

The Eye Research Centre, Madras.

The notification is effective for a period of two years from 23-11-1981 to 22-11-1983.

(M.G.C. GOYAL)

UNDER SECRETARY TO THE GOVT. OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies)
2. Director of Inspection (I.T. & Audit)/Investigation/Special Investigation/RS&P/Vigilance/Intelligence/Recovery/P&PR/Survey, New Delhi.
3. Directorate of O&MS(I.T), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Director General, Indian Council of Medical Research, Ansari Nagar, Post Box. 4508, New Delhi-110 029 with reference to their letter No. 18/26/78-Admn. II dated 26th December, 1981 (With one spare copy for the party).
5. Comptroller and Auditor General of India, (40 copies).
6. Bulletin Section of D.I. (RS&P), New Delhi, (5 copies).

(M.G.C. GOYAL)

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